

Central Administrative Tribunal
Jabalpur Bench

OA No.766/06

Jabalpur, this the 14th day of November 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman
Hon'ble Mr.A.K.Gaur, Judicial Member

S.C.Sahu
Son of late Shri R.C.Sahu
Station Engineer
Doordarshan Maintenance Centre
Dashmesh Colony, Surajganj
Itarsi.

Applicant

(By advocate Shri Gautam Prasad)

Versus

1. The Union of India through
The Secretary
Ministry of Information & Broadcasting
Shastri Bhawan
New Delhi.
2. The Director General
Doordarshan
Mandi House
New Delhi.
3. Shri R.Ramchandran
Director (Engineering)
O/o Chief Engineer (East Zone)
AIR & Doordarshan, Golf Green
Kolkata.

Respondents

(By advocate Shri R.S.Siddiqui and Shri M.Chaurasia)

ORDER (oral)

By Dr.G.C.Srivastava, Vice Chairman

This Original Application has been filed against alleged supersession of the applicant in the matter of promotion to the post of Director (Engineering) (JAG). The applicant's case is that officers

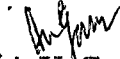
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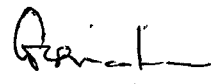
junior to him have been promoted but he has been overlooked, ^{although} ~~when~~ ^h
no adverse remark has ever been communicated to him. The applicant
has submitted a representation to the Ministry of Information &
Broadcasting on 14.6.06 (A-3), which has not yet been replied to.

2. Learned counsel for the applicant submitted that the applicant
would feel satisfied if the respondent No.1 is directed to consider his
representation and decide it within a specified period by a detailed and
reasoned order and if any relief is due to him, that may also be given.

3. Accordingly we accept this prayer and direct the respondent
No.1 to consider the representation of the applicant (A-3) and pass a
detailed and reasoned order within a period of two months from the
date of receipt of this order and if any relief is due to him, that may
also be given to him within this period.

4. With these directions, the OA is disposed of.

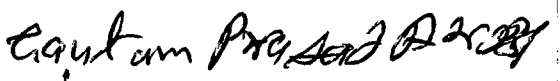

(A.K. Gaur)
Judicial Member


(Dr. G.C. Srivastava)
Vice Chairman

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पृष्ठान्त सं ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि वाच्य है:-
(1) सचिव, उच्च न्यायालय जबलपुर, जबलपुर
(2) अध्यक्ष, न्यायाधीश, जबलपुर
(3) प्रत्यक्षी, न्यायाधीश, जबलपुर
(4) बंदा, न्यायाधीश, जबलपुर
सूचना एवं आचार्य, जबलपुर

उप रजिस्ट्रार


R.S. Siddiqui
M. Chandra

Deputed
on 17/11/06
